HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION THE 16th JUNE, 2017

No. 116/A: Transfer/posting orders of Sri Nalin Kumar, Sr. Faculty Member, Judicial Academy Jharkhand, Ranchi as Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi is hereby recalled as made vide this Court's Notification No. 105/A. dated 19.05.2017.

Further, Sri Sanjeev Kumar Das, Joint Registrar (Estb)-cum-Deputy Registrar Protocol, High Court of Jharkhand, Ranchi will remain in-charge of the O/o C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi till further orders.

By order of the Court,
Sd/-(Ambuj Nath) Registrar General
Memo. No2518/Appttdated Ranchi the 16 th June, 2017
Copy forwarded to the Central Project Co-ordinator, e-Courts Project I/c, Hig
Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in Gazette.
Gazette.
Sd/-(Ambuj Nath) Registrar General
Memo. No2519/Appttdated Ranchi the 16 th June, 2017
Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi fo
information and needful.
Sd/-(Ambuj Nath)
Registrar General
Memo. No
Registrar General